

Review on the Working of and Annual Report of Bharat Aluminium Company Ltd. New Delhi for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies, Abt, 1956 :—

1. Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1984-85.
2. Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1620/85]

11.55 hrs.

MESSAGE FROM RAJYA SABHA

[English]

Appropriation (No. 6) Bill, 1985

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 6) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 4th December, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill”.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :

Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 16th December, 1985 will consist of :

1. Consideration and Passing of :
 - (a) Central Excise Tariff Bill, 1985.
 - (b) Additional Duties of Excise (Textiles and Textile Articles) Amendment Bill, 1985.
 - (c) Additional Duties of Excise (Goods of Special Importance) Bill, 1985.
2. Consideration of any item of Government Business carried over from today's Order Paper.
3. Consideration and passing of the International Airports Authority (Amendment) Bill, 1985, as passed by Rajya Sabha.
4. Discussion on the 7th Five Year Plan.
5. Discussion on the Long Term Fiscal Policy.

SHRI C. JANGA REDDY : This is the circular issued by the Postal Department...

(Interruptions)

MR. DEPUTY-SPEAKER : Not allowed.

(Interruptions)**

SHRI ANIL BASU : I have written a letter Sir.

MR. DEPUTY-SPEAKER : I will see to it.

[Translation]

SHRI SHAMINDER SINGH (Faridkot) : Mr. Deputy-Speaker, Sir, I want to draw your attention to your

promise. The verdict of the High Court is being violated. *(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : You give in writing, I will see it. Not allowed. Everything is over. Please take your seat.

*(Interruptions)***

MR. DEPUTY-SPEAKER : I told you I will see it, why are you shouting? Give in writing, then only I will see. This is not the way of speaking.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)***

MR. DEPUTY-SPEAKER : You are speaking too much. This is not the way to behave.

SHRI BASUDEB ACHARIA : Please allow him one minute to Speak.

MR. DEPUTY-SPEAKER : I have already told him that I will see it. He would not finish, there is no end to it. What can I do for this?

(Interruptions)

DR. V. VENKATESH : We are not following what is going on in the House.

(Interruptions)

SHRI BASUDEB ACHARIA : You can allow him.

MR. DEPUTY-SPEAKER : I have already told him that I will consider it. If he goes on speaking where is the way out? He does not understand what I am telling. I have told him that let him give it in writing and I will consider it. That is all.

11.57 hrs.

[English]

BUSINESS OF THE HOUSE (CONTD.)

SHRIMATI BASAVA RAJESWARI (Bellary) : The following item may please

be included for discussion in the week commencing Monday, the 16th December, 1985 :—

Regarding ore carrying roads in Bellary District during this week. The lorries which carry iron ore to the tune of 20 to 21 tonnes which is above the required minimum weight of 10 tonnes have spoiled the P.W.D. roads at Bellary Dt. which are not now motorable. I have been told that there are ample grants at the disposal of Government of India under the ore carrying road grants. The same grants may be provided to state Government to maintain the ore carrying roads at Bellary. The proposal is pending before the Government.

SHRI K. RAMACHANDRA REDDY (Hindupur) : I request that the following matter may please be included for discussion in the House for the next week.

More than 70% of the cultivable land in our country is under rain fed cultivation. In Rayalaseema Area in Andhra Pradesh large areas are sown with groundnut crop. Groundnut oil is used extensively as edible oil. In spite of this research and development with regard to dry land farming is very meagre. Drought resistance seeds of groundnut have not been well developed. Incentives given to dry land farmers who grow groundnut are very meagre. Instead of spending 1300 crores of rupees for import of edible oil, this amount if spent on the following measures will improve the groundnut crop growing very much.

- (1) Announce a support price of groundnut at Rs. 550/- per quintal and establish a board for groundnut crop development.
- (2) Drought resistance seeds may be developed. The seeds must be able to withstand a dry spell for about 3 to 4 weeks.
- (3) Advanced implements for Dry cultivation of groundnut may be invented and made available to

the farmers.

- (4) Free soil testing and supply of the fertilizers at free of cost for farmers growing groundnut in dry land.
- (5) Support price of Rs. 550/- will result in the raise of price of edible oil. This can be offset by giving subsidy to the farmers from Rs 1300 crores which we are spending for import of edible oil every year.

[*Translation*]

SHRI KAMMODILAL JATAV (Morena): Mr. Deputy Speaker, Sir, I would like to raise the following matter in the House in the next week of the current session :—

The farmers of Chambal division are getting very little water from the canal of Gandhi Sagar in Chambal division of Madhya Pradesh. Similarly, the transformers of the majority of the farmers tubewells have burnt out. I have approached the electricity authorities many a time but no one pays heed. Due to this trouble lakhs of acres of the farmers land remain unirrigated.

I request the Government that more water should be released from Gandhi Sagar and power transformers in Chambal division should be installed at the earliest to that the farmers are able to irrigate their land.

[*English*]

SHRI BALASAHEB VIKHE PATIL (Kopargaoon): I want the following subjects to be included in the next week's agenda.

The Department of Non-conventional Energy Sources provides subsidies for the installation of low grade solar thermal devices such as solar water heater, solar air heater, solar kin, solar cookers etc. However, only a small amount of Rs. 3. 3 crores has been provided during

the current financial year 1985-86. The solar thermal devices help in saving various kinds of fossil fuel and electricity. The solar energy being freely available all over the country, its running cost is almost nil. The subsidy given by the Government is in fact a sort of investment rather than subsidy. These devices, in the long run will help the nation to save various kinds of fossil fuel and electricity. Government should, therefore, make available much larger funds and subsidy for this programme to encourage use of non-conventional energy sources.

[*Translation*]

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): Mr. Deputy Speaker, Sir, the following subject may kindly be included in the Business for the next week :

Chittorgarh and Kota districts of Rajasthan are in the grip of severe famine and the people are finding it difficult to get even drinking water there. The purchasing power of the people living below the poverty line has come down. Relief works have not been arranged and as such people are dying of starvation. It is, therefore, requested that urgent action may be taken and relief works sanctioned

A survey regarding the problem villages in respect of drinking water should be made again and a special sanction be made for installing maximum number of handpumps.

Arrangements to supply fodder for the cattle should be made. With these measures the poor can be saved from the clutches of severe famine.

SHRI MANKURAM SODI (Bastar): Mr. Deputy Speaker, Sir, the following subject may kindly be included in the Business for the next week :

The progress of electrification in Bastar district in Madhya Pradesh is very tardy. In the district-wise order of priority in the State, Bastar district is placed quite low. As per the decision of the Government, every village will be electrified.

This project will take a long time to complete because there are 3388 villages in the district and till now only those villages have been electrified which fall on the main road-side. When the far-flung areas will be electrified, can only be a wild guess. In certain areas, the Rural Electrification Corporation has tried to lay electric lines but in the absence of permission of felling trees, installation of electric poles only could be done during the last two years. The electric wires have not been laid.

It is, therefore, requested that keeping in view the number of villages in Bastar district, the Central Government should give special directions to the State Government to allow felling of those trees which obstruct the laying of electric lines so that Budget allocations are saved from lapsing and the work is completed in every village of Bastar within the scheduled time limit fixed by the Government.

SHRI K.N. PRADHAN (Bhopal) : Mr. Deputy-Speaker, Sir, the following subjects may please be included in the Business for the next week :—

We are celebrating the Congress Centenary this year in the country. On this occasion, we are remembering the great sons of the country who took part in the freedom struggle in one or the other capacity.

The people engaged in the freedom struggle of the country led a life of exiles in foreign countries and continued the struggle from there. Among these notable personalities was the late Maulana Barkatulla who did a great job of moulding the public opinion of the countries of the world like USA, U.S.S.R., England, Germany, France, Australia, Afganistan, Iran, Turkey etc., in favour of the freedom struggle of India.

He represented India in 1919 in Moscow in the conference on 'Unity of the freedom of Asia' and in 1920 in Azarbaijan in 'the Congress of toilers of the East.'

He was the Prime Minister of the first Provisional Government of India set up

in Kabul, whose President was Raja Mahendra Pratap.

Maulana Barkatulla Bhopali had taken an oath that he would return only to free India and would continue to struggle for the freedom of the country from foreign soil whole of his life. That he did, and died in San Francisco on September 27, 1927. His body was taken to Mairajwel and buried there. His last will was that his dead body should be buried in his country when it attained freedom.

38 years have passed since we attained our freedom. On the occasion of the Congress centenary, if the Government of India sends for the coffin of Maulana Barkatulla and arranges its burial in Bhopal, his birth place, it will be respecting the feelings of the people.

[English]

DR. V. VENKATESH (Kolar) : Sir in the next week Agenda please include the following items :—

Pay revision of the workers of Bharat Gold Mines Ltd. (KGF).

The pay revision of the workers in these gold mines is due as per the agreement reached last year. These gold mines are the deepest mines in the world. Workers who are working in these deepest mines face too many hazards and their living conditions are very bad. Proper water supply and sanitary conditions are not there. They are living in small huts. In spite of these difficulties their salaries are inadequate and hence revision of their pay scales is to be done immediately in addition to improving their basic amenities.

Kolar district is chronically drought prone area. There is not even a single living river flowing in the entire district. There is large number of unemployed rural educated youth. Farming lands have become barren. The ground water level in the district has gone very deep. The good old Kolar Gold Field is also on the verge of closure. Due to this about 1,50,000 down trodden people who are in the KGF township are going to be affected very badly.

At present BEML factory which is situated in the KGF is not helping in providing the alternative jobs to the backward district. Therefore, there is very urgent necessity for establishing a big industry or at least the expansion of BEML as an ancillary factory in the Kolar district.

SHRI C. JANGA REDDY (Hanamkonda) : Sir, I submit that the following items may be included in the next agenda :

1. Warangal city in Andhra Pradesh is next to Hyderabad city which is the capital city of Andhra Pradesh. Many of the major industries are located at Hyderabad only. Since the independence of India no major industry was located in Warangal. Due to the unemployment the youth is getting frustrated and taking up activities which are against law and order. The coach factory which was proposed to be set up was shifted in the interest of national integration. So, I request you to set up an ordnance factory which will provide some employment in Andhra Pradesh in the Seventh Plan. All the basic amenities such as water, land, power and other things will be provided at a cheaper rate by the Government of Andhra Pradesh.

2. It was learnt that a L.P.C. filling unit will be set up at Warangal during the Seventh Plan. So, this should be taken up immediately and the work should be started very soon thus minimising the pollution in the areas of Hyderabad.

SHRI ABDUL RASHID KABULI (Srinagar) : Sir, I want the following item to be included in the next week's agenda :

With winter starts the disruption in transport services (road and air) and other lines of communication to Kashmir valley from rest of the country. Break in air and road services to this northern part of the country, the trade comes to standstill and results in the shortages of essential commo-

dities, like kerosene oil, coal vegetable oil, meat etc. This phenomena every winter results in the numerous hardships to the people. besides deterioration and cut in incomes and standard of living. The horders and anti-national elements thrive on this state of affairs. The State Government is not properly equipped to ameliorate the problems of the people at this scale. The Centre with its huge resources of transportation, stocks and resources must take up this problem at higher level and set up a cell in the Transport and Food and Supplies Ministry specially to deal with this problem of great magnitude encountered by Jammu and Kashmir every year especially in winter. The cell can devise ways and means every in the months of scarcity (winter) to assist the State on priorities basis in the fields of communication, transport (air and road) and other sectors with sufficient resources at its disposal.

SHRI GHULAM NABI AZAD : Sir, I have heard the points which have been raised by the hon. Members. I will put forward the same before the Business Advisory Committee. But I would like to mentioned that in addition to the points which have been raised, it is also proposed to bring forward the following Bills for consideration and passing during the next weeks :

- (a) The Agricultural and Processed Food Products Export Development Authority Bill, 1985;
- (b) The Agricultural and Processed Food Products Export Development Cess Bill, 1985.

CENTRAL EXCISE TARIFF BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, on behalf of Shri Vishwanath Pratap Singh, I beg to move for leave to introduce a Bill to provide for tariff for Central duties of excise.

*Published in Gazette of India Extra ordinary. Part II, Section 2 dated 13.12.85.